## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TCP/167/2016

NAME OF THE PETITIONER(S)

: Mohit Kumar Surana

NAME OF THE RESPONDENT(S)

: M/s Healthadda Retail Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

MONIT SURANA (9840S16660)

Seff (Petitioner)

## **ORDER**

Shri Mohit Surana, petitioner in person present and prayed time for submitting arguments. Time extended at request. Put up on 07.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)